

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.262 OF 2020

PETITIONER:

V.N.ASHOK KUMAR,
S/O.S.M.NARAYANA PANICKER,
AGED 54 YEARS, ASHA MANDIR,
PERUNNA EAST, CHANGANASSERY

BY ADV.K.MOHANAKANNAN

RESPONDENTS:

1. THE TRAVANCORE DEVASWOM BOARD,
REPRESENTED BY ITS SECRETARY
NANDANCODE, THIRUVANANTHAPURAM - 695 033
2. THE DEVASWOM COMMISSIONER,
TRAVANCORE DEVASWOM BOARD.
NANDANCODE, THIRUVANANTHAPURAM - 695 033
3. THE ASSISTANT COMMISSIONER,
TRAVANCORE DEVASWOM BOARD.
CHANGANASSERY, KOTTAYAM - 686 101

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

J U D G M E N T

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Dated this the 5th day of May, 2020

It is submitted by the learned counsel for the petitioner Adv. Sri. K. Mohanakannan that after the filing of the writ petition, the order as against petitioner which is serial No. 31 in Ext.P5 has been withdrawn and the petitioner has been retained in the present position. In such circumstances, the petitioner submits that he does not wish to prosecute the matter any further.

Accordingly the writ petition is closed as above.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS :

**EXHIBIT.P1:- TRUE COPY OF THE DISABILITY CERTIFICATE
DATED 9-12-2015 ISSUED BY THE MEDICAL
BOARD**

**EXHIBIT.P2:- TRUE COPY OF THE JUDGMENT DATED 24-1-2017
IN WRIT PETITION NO.30503/2016**

**EXHIBIT.P3:- TRUE COPY OF THE PROCEEDINGS OF THE 1ST
RESPONDENT DATED 18-9-2017**

**EXHIBIT.P4:- TRUE COPY OF THE MEDICAL DISCHARGE
SUMMARY ISSUED BY THE GOVERNMENT MEDICAL
COLLEGE, KOTTAYAM DATED 7-2-2019**

**EXHIBIT.P5:- TRUE COPY OF THE PROCEEDINGS OF THE
TRAVANCORE DEVASWOM BOARD DATED 20-4-2020**

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE